Suppl. Cause List No. 1 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 76/2016 IA No. 1/2016 in CRR No. 51/2016 IA No. 1/2016

State of J&K ...Petitioner

Through:-Mrs. Monika Kohli, Advocate

v/s

Payal Agarwal and others

...Respondent

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue fresh notice to the un-served respondents.

List on 29.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 09.06.2020 Shammi